

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 3.5.2000

Free copy
of the order
dt. 3.5.00 given
to the both
counsel.

Ran
8/5

Proposed
3.5.2000
S.O

In this case the applicant on the filing of M.A. 191(A)/2000 seeking withdrawal of the O.A. was heard and disposed of in order dated 18.4.2000 ~~directing~~ permitting the applicant ~~that~~ to ~~at~~ withdraw the O.A., but he can refile the same subject to maintainability and limitation. It is submitted by the petitioner that on the above above terms, he wants to withdraw the O.A. In view of this subject to conditions stipulated in M.A. 191(A)/2000, the O.A. is permitted to be withdrawn and is accordingly disposed of.

Shri B. Pal, Jr. Senior Counsel and Shri C.R. Mishra, Jr. A.S.C. are present and heard.

Sd/-
Vice-Chairman

Member (I)